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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. No. 2519/97  
M.A. No. 2440/97

New Delhi, this the 17th day of October, 1997.

HON'BLE DR. JOSE P. VERGHESE, VICE CHAIRMAN (J)  
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

1. All India Port & Airport Health Employees Union (Recognised) through its General Secretary (Sh. G. P. Pandey) B-2, Airport Staff Colony, Delhi Airport, Palam, New Delhi.
2. Shri K. C. Aggarwal, S/o Shri (late) S. L. Aggarwal, r/o RZ 40, Shiv Mandir Marg, Raj Nagar-1, Palam Colony, New Delhi-110 045. .... Applicants

(By advocate Shri A. K. Upadhyay, proxy for Shri V. K. Rao)

Versus

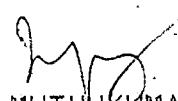
Union of India, through

1. The Secretary, Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi.
2. Director General of Health Services, Nirman Bhawan, New Delhi. .... Respondents

ORDER (ORAL)

HON'BLE DR. JOSE P. VERGHESE, VICE CHAIRMAN (J)

Counsel for applicant states that he would like to file an amended O.A. Since the case has not been admitted nor notices have been issued, let the petitioner withdraw this O.A. and file a fresh one. Liberty is granted to re-file the same for disposal.

  
( K. MUTHUKUMAR )  
MEMBER (A)

  
( DR. JOSE P. VERGHESE )  
VICE CHAIRMAN (J)

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